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Title: Shri S.S.Ahluwalia moved a motion regarding report of the Joint Committee On The Right To Fair Compensation And Transparency In Land Acquisition, Rehabilitation And Resettlement (Amendment) Second Bill, 2015 -Extension Of Time.

श्री एस.एस.अहलुवालिया (दार्जिलिंग): अध्यक्ष महोदया, मैं प्रस्ताव करता हूं-

कि "यह सभा भूमि अर्जन, पुनर्वासन और पुनर्व्यवस्थापन में उल्लिखित प्रतिकर और पारदर्शिता का अधिकार (संशोधन) दूसरा विधेयक, 2015 पर संयुक्त समिति का प्रतिवेदन प्रस्तुत करने का समय अगले सत्र (अर्थात् श्रीतकालीन सत्र, 2015) के पूर्ण समाप्ति के अंतिम दिवस तक समय बढ़ाया जाए।"

â€“(लवण्यान्)

HON. SPEAKER: The question is:

"That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 upto last day of the first week of the Next Session (i.e. Winter Session, 2015)."

The motion was adopted.

...(Interruptions)

माननीय अध्यक्ष : मुलायम सिंह जी कुछ बोलना चाहते हैं। Shri Jai Prakash Narayan Yadav and Shri Dharmendra Yadav, will you please go back to your seats?

...(Interruptions)

12.09 hrs

At this stage, Shri Jai Prakash Narayan Yadav and Shri Dharmendra Yadav

went back to their seats.

HON. SPEAKER: Shri Jai Prakash Narayan Yadav, please take your seat. I have called Shri Mulayam Singh Yadav.

...(Interruptions)

HON. SPEAKER: Hon. Members, please take your seats.

...(Interruptions)